

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 84(ND)/2013  
RT No.29/Chd/Pb/2016  
alongwith CA Nos. 44 & 45/2017.**

Arun Kumar Goyal & Ors.

...Petitioners

Versus.

M/s Aar Kay Chemicals Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Ashish Bansal, Advocate for petitioners.  
Ms. Tushita Ghosh Advocate with Mr. Gaurav Mehta Practising  
Company Secretary for respondents No.1 to 9 and 15 & 16.

List on 26.05.2017 with CP No. 146 (ND)/2012 / RT No.  
27/Chd/Pb/2016.

— Sd/ —  
(Justice R.P. Nagrath)  
Member (Judicial)

May 25, 2017

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